

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-104
IB-185/PB/2017
New IA/494/2024

IN THE MATTER OF:

Inder Preet Singh

.....Applicant

Vs.

Mariners Buildcon India Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 07.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA/494/2024:-

This is the 23rd Progress Report filed by the Liquidator in terms of Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 for the quarter ended on 31.12.2023. Heard the submission made by Ld. Counsel for the Liquidator. The 23rd Progress Report for the quarter ended on 31.12.2023 is taken on record with just exceptions. The present application i.e. New IA/494/2024 is **disposed off**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)